

High Court of Jammu and Kashmir at Srinagar

(Office of the Registrar General)

NOTIFICATION

No: 510

DATED: 04.07.2016

It is notified for the information of the candidates, whose roll numbers have been mentioned below that they shall appear for the interview for the post of Reader in the Hon'ble High Court advertised vide Notification No. 659 dated 28.12.2012. The interview shall be held at High Court Complex, Srinagar, as per the scheduled date and time shown against each: -

S. No	Roll No.	Date	Time
1	201541	14 th July, 2016	02:00 PM
2	2015171		
3	2015347		
4	2015172		
5	201562		
6	2015599		
7	2015264		
8	2015146		
9	2015229		
10	2015193		
11	201533		
12	2015234		
13	2015188		
14	2015135		
15	2015163		
16	2015249		
17	2015350		
18	2015499		
19	2015244		
20	2015516		
21	2015543		
22	2015554		
23	2015575		
24	201528		
25	201535		
1.	2015276	16 th July, 2016	02:00 PM
2.	2015501		
3.	2015139		

4.	2015304	16 th July, 2016	02:00 PM
5.	201516		
6.	2015322		
7.	2015629		
8.	201538		
9.	2015211		
10.	2015463		
11.	201597		
12.	2015118		
13.	2015190		
14.	2015338		
15.	2015571		
16.	2015222		
17.	2015299		
18.	2015205		
19.	2015291		
20.	2015492		
21.	201518		
22.	2015167		
23.	2015583		
24.	2015613		
25.	2015541		

The candidates are also directed to bring their original testimonials and photo identity proof in this connection and to report before one hour of the scheduled time at the venue for verification purpose.

By order;

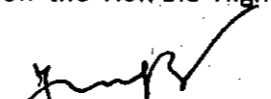

(M. K. Hanjura)

Registrar General

No: 14842-52/35 Dated: 04-07-2016

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar
... for information of His Lordship
2. Secretary to Hon'ble Mr. Justice _____
...for information of His Lordship
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial, High Court wing, Jammu/Srinagar
...for information and with the request to display the same in the High Court premises on various places for information of the all concerned.
5. Director Information, J&K, Srinagar
...with the request to get the notification published in two English Daily Newspapers having wide circulation in Jammu and Kashmir State as well as through print media.
6. Incharge NIC, Srinagar for uploading the same on the Hon'ble High Court website.


Registrar General